

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**

**COURT-II**

**Item No. 214**  
**(IB)-244(ND)/2017**  
**I.A/2740/2020, I.A/3155/2020**

**IN THE MATTER OF:**

**IndI.An Bank**

**... Applicant/Petitioner**

**Vs.**

**M/s. Athena Demwe Power Ltd.**

**... Respondent**

**Under Section: 7 of IBC, 2016**

**Order delivered on 21.08.2020**

**CORAM:**

**SHRI. CH. MOHD. SHARIEF TARIQ,  
HON'BLE MEMBER (J)**

**SHRI. L. N. GUPTA,  
HON'BLE MEMBER (T)**

**PRESENT:**

**For the Applicant**

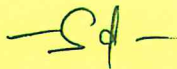
**: None.**

**For the R.P**

**: Mr. NPS Chawla, Mr. Sujoy Dutta, Advs.**

**ORDER**

Renotify this case on 24.08.2020



**(L. N. GUPTA)  
MEMBER (T)**



**(CH. MOHD.SHARIEF TARIQ)  
MEMBER (J)**